

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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**REMINDER - I**

The Principal District & Sessions Judge,  
Bandipora / Ganderbal/Kathua/ Leh/ Poonch /  
Pulwama and Rajouri.

No.: 6403-10 / Sts. Dated. 19-5-2016

Subject:- Non submission of statement regarding Undertrial prisoners  
(UTs) Urban/Rural for the quarter ending March, 2016.

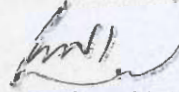
Sir,

I am desired to draw your attention towards latest Circular No. 14 dated 01-12-2015 issued by High Court of J&K for submission of statements in time to the Registry. However that the quarterly Undertrial Prisoners statement for the quarter ending March, 2016 have not been received so far from your district despite lapse of more than TWO months.

In this connection, you are once again requested to furnish the said information on prescribed format I and II consolidated of your district to this Registry within two days positively through return Tele-Fax No. 0194-2506639. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'

  
( Nissar Ahmad Malik )  
Deputy Registrar

✓ No. 6403-10 - / Sts. Dated: 19-05-2016  
Copy to :-

Incharge NIC for uploading the same on the High Court official website.

  
Deputy Registrar

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